

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 61
TO BE ANSWERED ON THE 5TH FEBRUARY, 2021
COVID-19 VACCINATION**

**†*61. SHRI AJAY KUMAR MISRA TENI:
SHRI VINOD KUMAR SONKAR:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has tied up with multiple vaccine manufacturers for getting higher number of Coronavirus vaccines, if so, the details thereof along with the number of vaccines approved so far by the Expert Committee set up by the Central Drugs Standard Control Organisation;

(b) whether the Government has decided to administer the vaccine for COVID-19 to the entire population free of cost on priority basis, if so, the details thereof indicating the States that are implementing the drive;

(c) the number of intended beneficiaries and the expenditure likely to be incurred thereon, State/UT-wise; and

(d) the details of funds disbursed for procurement of protective gears for frontline healthcare workers and others as on date, State/UT-wise?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO.61* FOR 5TH FEBRUARY, 2021**

(a) to (d) As per New Drugs and Clinical Trials Rules, 2019 under Drugs and Cosmetics Act, 1940 and in light of urgent need due to COVID pandemic in the country, Central Drugs Standard Control Organization (CDSCO), headed by the Drugs Controller General of India (DCGI), the National Regulator, in consultation with the Subject Expert Committee (SEC), has granted permission to manufacture two COVID-19 vaccines, after following the prescribed procedure and evaluation of pre-clinical and clinical trial data for restricted use in emergency situation. The Government of India is using these two vaccines that have been given the necessary approval by the CDSCO. These two vaccines are Covishield vaccine of Serum Institute of India and Covaxin vaccine of Bharat Biotech International limited.

National Expert Group on Vaccine Administration for COVID-19 (NEGVAC) provides guidance on all aspects of COVID-19 vaccination including prioritization of population groups, procurement and inventory management, vaccine selection, vaccine delivery and tracking mechanism etc. NEGVAC has prioritized Health Care Workers and Front Line Workers during the initial phase of COVID-19 vaccination followed by prioritized population groups of persons aged 50 years and above, and those aged less than 50 years with comorbidities. The vaccines are being provided free of cost by the Central Government for vaccination of Health Care Workers and Front Line Workers and vaccination is being implemented across all States and UTs.

A total of 96,28,179 Health Care Workers and 78,51,249 Front Line Workers have been registered as on 03rd February 2021. The expenditure to be incurred as operational cost for vaccination of estimated 3 crore Health Care Workers and Front Line Workers is about INR 480 crore. The disbursement of

funds for meeting the operational cost to the States/UTs is being done as per the beneficiaries registered on Co-WIN portal. The State/UT-wise details of Health Care Workers and Front Line Workers registered on Co-WIN portal along with the disbursement of first tranche of operational cost is at Annexure-1.

In addition, under the 'India COVID-19 Emergency Response and Health Systems Preparedness Package', the States/UTs have been provided with additional in-kind support which includes N95 masks and PPE kits. The details of same are placed at Annexure- 2.

Annexure-1

State/UT-wise details of Health Care Workers & Front Line Workers registered on CO-WIN portal and disbursement of operational costs for COVID-19 vaccination

S. No	State/UT	Health Care Workers	Front Line Workers	Operational cost (INR)
1	Andaman & Nicobar Islands	4,980	10,082	7,77,280
2	Andhra Pradesh	4,43,657	5,95,666	6,08,83,200
3	Arunachal Pradesh	24,636	35,782	38,10,720
4	Assam	2,14,452	1,48,710	2,46,28,000
5	Bihar	4,76,570	1,97,836	7,08,35,360
6	Chandigarh	19,143	23,554	13,75,840
7	Chhattisgarh	2,74,609	1,79,488	4,06,20,640
8	Dadra and Nagar Haveli	4,417	1,844	6,50,720
9	Daman and Diu	1,466	1,323	2,01,440
10	Delhi	2,55,688	3,38,011	3,46,45,600
11	Goa	19,292	15,657	29,25,120
12	Gujarat	5,67,555	3,47,232	6,96,74,560
13	Haryana	2,32,275	1,10,027	3,03,91,360
14	Himachal Pradesh	80,954	43,423	1,15,75,840
15	Jammu and Kashmir	1,14,910	2,59,627	1,70,99,680
16	Jharkhand	1,68,036	1,55,426	2,01,29,280
17	Karnataka	8,02,101	2,70,232	10,08,38,080
18	Kerala	4,25,121	1,02,016	5,33,54,560
19	Ladakh	6,101	8,706	7,34,720
20	Lakshadweep	1,301	635	1,33,440
21	Madhya Pradesh	4,49,012	2,86,988	6,47,75,040
22	Maharashtra	9,78,986	5,94,031	11,94,14,720
23	Manipur	45,928	79,483	68,51,520
24	Meghalaya	31,588	34,021	44,55,520
25	Mizoram	15,697	27,557	22,88,320
26	Nagaland	21,534	51,063	32,41,600
27	Odisha	3,64,657	1,92,887	5,27,37,760
28	Puducherry	25,602	6,302	20,85,920
29	Punjab	2,02,934	1,65,679	2,53,82,720
30	Rajasthan	5,44,336	2,39,941	6,42,00,800
31	Sikkim	11,426	12,987	14,06,240
32	Tamil Nadu	5,52,784	3,03,187	6,42,05,120
33	Telangana	3,58,135	1,87,161	4,65,72,480
34	Tripura	49,348	62,491	72,71,040
35	Uttar Pradesh	9,23,993	6,32,738	13,32,69,920
36	Uttarakhand	1,01,786	64,418	1,41,94,880
37	West Bengal	7,18,838	5,48,292	7,72,75,680
38	Miscellaneous (Defence)	94,331	15,16,746	-
	Total	96,28,179	78,51,249	1,23,49,14,720

Data as on 3rd February on Co-WIN portal

Annexure-2

Status of distribution of centrally procured N95 masks and PPE kits for COVID-19

(as on 24th January 2021)

S. No	State/UT	N95 masks distributed (in lakh)	PPE kits distributed (in lakh)
1	Andaman & Nicobar Islands	2.71	0.84
2	Andhra Pradesh	15.63	3.19
3	Arunachal Pradesh	2.76	1.36
4	Assam	11.96	4.11
5	Bihar	14.32	6.04
6	Chandigarh	3.28	1.31
7	Chhattisgarh	5.72	2.32
8	Dadra & Nagar Haveli and Daman & Diu	1.84	0.70
9	Delhi	20.42	9.11
10	Goa	3.22	1.06
11	Gujarat	25.42	13.08
12	Haryana	9.20	2.86
13	Himachal Pradesh	5.50	2.82
14	Jammu and Kashmir	11.14	6.04
15	Jharkhand	6.11	3.16
16	Karnataka	18.31	6.54
17	Kerala	8.00	1.89
18	Ladakh	1.90	0.79
19	Lakshadweep	0.42	0.20
20	Madhya Pradesh	15.54	9.02
21	Maharashtra	32.01	14.83
22	Manipur	2.67	0.84
23	Meghalaya	2.10	0.57
24	Mizoram	1.96	0.36
25	Nagaland	1.95	0.30
26	Odisha	9.55	2.98
27	Puducherry	3.89	1.71
28	Punjab	7.02	3.73
29	Rajasthan	18.65	9.13
30	Sikkim	2.10	0.57
31	Tamil Nadu	18.66	5.39
32	Telangana	14.85	2.81
33	Tripura	3.66	1.53
34	Uttarakhand	4.26	2.39
35	Uttar Pradesh	23.56	14.72
36	West Bengal	18.38	4.85
37	Central Institutions	59.79	26.41
	Total	408.49	169.52